

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2102
ANSWERED ON:10.03.2010
ENQUIRY AGAINST DEVELOPMENT SCHEMES OF COMMONWEALTH GAMES
Bali Ram Dr.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether Central Vigilance Commission has initiated enquiry into the various development schemes related to Commonwealth Games;
- (b) if so, the details thereof; and
- (c) the outcome of the inquiry so far?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs (SHRI PRITHVIRAJ CHAVAN)

(a) to (c) : The Central Vigilance Commission has received complaints pertaining to ongoing projects of Commonwealth Games. It has advised two investigations on the projects/works related to Commonwealth Games. One complaint pertaining to construction of indoor stadium, for Badminton and Squash for Commonwealth Games – 2010 at Siri Fort Sports Complex, has been forwarded by the Commission to the DDA for a report. In another complaint which was regarding construction of road under bridge at Sewa Nagar – Prem Nagar Railway crossing, the Commission has advised MCD to adhere to items and specifications as prescribed by the Ministry of Road Transport & Highways and has further decided that its Technical Wing would conduct an inspection.

The Technical Wing of the Commission as a part of their routine function had carried out 14 intensive examinations of contracts related to Commonwealth Games for which the reports have been forwarded to the CVOs of the organizations concerned for necessary action.